

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYASABHA
UNSTARRED QUESTION No. 244

TO BE ANSWERED ON TUESDAY, JULY 21, 2026/
ASHADHA 30, 1948 (SAKA)

Scheme for Special Assistance to States for Capital Investment

244. Dr. Parmar Jashvantsinh Salamsinh:

Dr. Kalpana Saini: Shri Vinod Shridhar Tawde:

Shri Shambhu Sharan Patel:

Smt. Seema Dwivedi:

Shri Ashokrao Shankarrao Chavan:

Will the Minister of **FINANCE** be pleased to state:

- (a) the objective and framework of the Special Assistance to States for Capital Investment (SASCI) Scheme;
- (b) the total funds released to the States under the scheme since its inception;
- (c) whether this scheme includes any component linked to reforms; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) The objective of Special Assistance to States for Capital Investment (SASCI) is to assist the States/UT Administrations in boosting capital expenditure and to promote reforms in key areas. Under the scheme, 50-year interest free loan is provided to the state Governments. Since 2025-26, Union Territories (UTs) with Legislature are also provided assistance under SASCI.
- (b) An amount of Rs. 5,60,793 crores has been released to States/UTs with Legislature under SASCI since inception of the scheme in 2020-21.
- (c) & (d): Yes, the scheme includes components linked to reforms. In 2026-27, SASCI includes following reform-based parts:
 - i. **Part III:** Incentives for Achieving Targets for Capital Expenditure

- ii. **Part IV:** Strengthening Public Finance IT Infrastructure in States
- iii. **Part V:** Mining Sector Reforms
- iv. **Part VI:** Implementation of the Right of Way Rules, 2024 under the Telecommunications Act, 2023
- v. **Part VII:** Digital Public Infrastructure for Agriculture – AgriStack
- vi. **Part VIII:** Livestock Sector Reforms
- vii. **Part IX:** Efficiency in Financial Management
- viii. **Part X:** Fiscal Discipline and Fiscal Consolidation
- ix. **Part XII:** Compressed Bio Gas (CBG) Sector Reforms
